

trols and administrative delays hampering production and development;

(b) if so, what other points were discussed at the meeting; and

(c) what is Government's reaction to the views expressed by the delegation?

THE PRIME MINISTER (*SHRI LAL BAHADUR*) : (a) to (c) Yes, the representatives of the Federation of Indian Chambers of Commerce and Industry saw the Prime Minister on the 26th November, 1964. They talked generally about the economic situation, the importance of increasing production, both in agriculture and industry the poor state of the capital market and the importance of speeding up governmental procedures. It was a very brief meeting in the nature of general discussion on the economic scene and the different members of the Federation offered their comments on it. Neither any specific proposals were made by the industrialists nor did the Prime Minister have any occasion to react to them apart from indicating that Government themselves were anxious to see an improvement in the tempo of economic development. The Prime Minister however, asked them to send him notes on any specific suggestions that they had to put forward.

638. [Transferred to the 18th December, 1964.]

ORGANISATION OF "SUICIDE SQUADS" BY PAKISTAN

639. *SHRI RAM SINGH*: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistan is organising with the help of Chinese experts—"Suicide Squads" to spread subversion on the Indian side of the cease-fire line;

(b) if so, whether Government have drawn the attention of the United Nations Observers to this fact; and

(c) whether adequate steps have been taken to counteract any move made by Pakistan in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (*DK. D. S. RAJU*) : (a) i Government " have seen press reports to this effect. While it is known that Pakistan is imparting training in subversive and sabotage activities to selected individuals, Government have no definite information about Pakistan organising "Suicide Squads" and of Chinese experts helping them in this regard.

(b) Does not arise.

(c) All precautionary steps to counteract the subversive activities of the Pakistanis have been taken.

STRIKE BY WORKERS OF JUTE MILLS

640. *SHRI RAM SINGH*: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that workers of jute mills in West Bengal observed a day's token strike on the 1st December, 1964;

(b) whether it is a fact that the strike was caused by the non-implementation of the recommendations of the Bonus Commission regarding the payment of bonus to jute workers; and

(c) if so, what are the reasons for non-implementation of the Bonus Commission's recommendations?

THE MINISTER OF LABOUR AND EMPLOYMENT (*SHRI D. SANJIVAYYA*) : (a) Yes.

(b) and (c) Divergent views have been expressed by employers and workers regarding application of the Commission's recommendations to jute industry.

DEATH OF A LABOURER IN A MINI:

f *SHRI B. K. MAHANTI*: 641. <J
CHAUDHARY A. MOHA-/
MMAD:

Will the Minister of LABOUR AND Employment be pleased to state:

(a) whether it is a fact that one Shri Lakhani Patar recently met with a fatal accident while working underground in the mine owned by the Indian Copper Corporation Ltd., Mosabani;

(b) if so, what were the circumstances under which the accident occurred;

(c) whether similar accidents took place in the first week of December, 1964 in the same mine; and

(d) if so, what is their nature and the number of persons involved?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SAN-TWAY): (a) Yes, on 16th November 1964.

(b) Shri Patar, who was a tramp, was killed by an ore boulder weighing about 360 kilograms which fell through an ore chute in the course of work. No one was responsible for the accident.

(c) and (d) On 1st December, 1964, Sanatan, a Hoisting Mazdoor was killed, being run over by a skip.

*-[CONFIRMATION OF EMPLOYEES IN THE MINISTRY OF EXTERNAL AFFAIRS

वैदेशिक-कार्य मंत्रालय में कर्मचारियों को स्थायी किया जाना

६४२. श्री भगवत नारायण भार्गव : क्या वैदेशिक-कार्य मंत्री २२ सितम्बर, १९६४ को राज्य सभा में अतारकित प्रश्न संख्या ५१७ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि अक्टूबर, १९६४ तक उनके मंत्रालय और उसके अधीनस्थ तथा सम्बद्ध कार्यालयों के पहली, दूसरी, तीसरी तथा चौथी श्रेणी के कितने अस्थायी कर्मचारियों को स्थायी किया गया है ?

642. SHRI B. N. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be

pleased to refer to the answer given to Unstarred Question No. 517 in the Rajya Sabha on the 22nd September, 1964 and state the number of class I, class II, class III and class IV temporary employees in his Ministry and its subordinate and attached offices who have been confirmed upto October, 1964?]

वैदेशिक-कार्य मंत्री (सरदार स्वर्ण सिंह):

विदेश मंत्रालय और इसके अधीनस्थ कार्यालयों (नेफा को छोड़कर) के सम्बन्ध में सूचना इस प्रकार है :

कर्मचारियों की श्रेणी	३१-१०-६४ तक स्थायी किए गए कर्मचारियों की संख्या
श्रेणी १	२४
श्रेणी २	७८
श्रेणी ३	४
श्रेणी ४	४०

नेफा के सम्बन्ध में सूचना इकट्ठी की जा रही है और सदन की मेज पर रख दी जाएगी।

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): The information in respect of the Ministry of External Affairs and its subordinate offices (except NEFA) is as follows:—

Category of employees	No. of employees* confirmed by 31-10-1964*
Class I	24
Class II	78
Class III	4
Class IV	40